

SPECIAL BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/84(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	UNITED FUTURISTIC TRADE IMPEX PRIVATE LIMITED VS ALEX EXTRUSIONS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Rashmi Singhee, Adv.] For the Operational Creditor

Ms. Garima Rajjada, Adv.]

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor

Mr. Rabindra Kumar Mitra, Adv.]

Mr. Sobhan Kumar Pathak, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Since pleadings are completed, list the matter before regular bench on **10.05.2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)